

LIR No. 2838/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.

Shri Saumitra Singhal, AR for the management.

Matter is fixed for recording of statement of the parties as matter has already been settled between the parties and Shri Jitesh Lakhwani, partner of the management has already paid Rs. 60,000/- to the workman on the last date of hearing.

Be put up for recording of statement of the parties on **22.09.2020.**

VEENA RANI

POLC/RADC

06.08.2020

LIR No. 21/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for further proceedings as enquiry issue is decided in favour of the workman and against the management.

In view of the same, as, despite efforts no one is contacted through VC, matter stands adjourned for purpose fixed on **08.09.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 1807/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Despite efforts no one is contacted through VC, in these circumstances, fresh notice be issued to the management on filing of PF, which is returnable before the Court on **08.09.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 6414/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.

Shri Kaushiklesh, Kumar, AR for the management No. 3.

Matter is fixed for filing of WS by the remaining managements and replication, if any by the workman and framing of issues.

WS not filed by the managements.

At request, matter stands adjourned for purpose fixed on **15.10.2020**.

VEENA RANI

POLC/RADC

06.08.2020

LC No. 7/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for filing of rejoinder failing which for framing of issues.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **08.10.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 1264/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for service of management no. 1 as steps were not taken by the workman.

Workman is directed to take steps and file PF for service of management no. 1.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **23.10.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 1429/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : Shri Ajit Kumar Singh, AR for the workman.
Shri Ashutosh Singh, Proxy AR for the management.

Matter is fixed for filing of rejoinder to the WS of management no. 1 and for filing of fresh address of management no. 2 by the workman.

Workman is directed to file rejoinder to the WS of management no. 1 and also to file fresh address of management no. 2 and on filing the same, notice be issued to the management no. 2 which is returnable before the Court on **13.10.2020.**

VEENA RANI
POLC/RADC
06.08.2020

LCA No. 120/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for filing of reply to the pending application of the workman by the management.

As despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **11.09.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 4309/2018 4310/2018 4311/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for issuance of notice of statement of claim to the management on filing of PF by the workman.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **06.11.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 706/2019 726/2019

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.

Shri Sandeep Yadav, AR for the management.

Last and final opportunity was granted to the workman to take steps for service of the management.

Matter stands adjourned for purpose fixed on **23.10.2020.**

VEENA RANI

POLC/RADC

06.08.2020

Misc. DJ No. 43/2020

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : Shri R R Jangu, AR for the workman.

Shri Vinay Sabharwal, AR for the management.

It is submitted by AR for the management that he has filed application for setting aside ex-parte order and copy of the same already supplied to the AR for the workman.

It is submitted by AR for the workman that copy supplied by the management is not legible, therefore, he is not in a position to file reply of the said application.

Management is directed to supply legible copy of the application to the workman or his AR and workman is directed to file reply of the said application within one week after receiving of the same.

Matter stands adjourned for arguments on application for setting aside ex-parte order on **18.08.2020 at 12.00 p.m.**

VEENA RANI

POLC/RADC

06.08.2020

LC No. 100/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.

Shri Saumitra Singhal, AR for the management.

Matter is fixed for WE.

At request, matter stands adjourned for WE on **20.10.2020.**

VEENA RANI

POLC/RADC

06.08.2020

LIR No. 3116/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **27.11.2020.**

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 1101/2016 1105/2016 1505/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **28.11.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 6629/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **25.11.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 5733/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **25.11.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 10687/2015

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : Shri Ajit Kumar Singh, AR for the workman.
None for the management.

Matter is fixed for WE.

At request, matter stands adjourned for WE on **04.11.2020.**

VEENA RANI

POLC/RADC

06.08.2020

LIR No. 3756/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **01.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 8117/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **01.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 8138/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **02.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 9212/2016 9213/2016 9214/2016 9215/2016
9216/2016 9217/2016 9218/2016 9219/2016 9220/2016
9221/2016 9222/2016 9223/2016 9346/2016 9347/2016
9348/2016 9349/2016 9350/2016 9351/2016 9352/2016
9353/2016 9354/2016 9355/2016 9356/2016 9357/2016
9358/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **03.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 9251/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **04.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 9454/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **02.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 9708/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **02.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 212/2017

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **07.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 220/2017 222/2017

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **05.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 374/2017

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **05.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 860/2017

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **05.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LC No. 234/2017

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : Shri Ajit Kumar Singh, AR for the workman.
None for the management.

Matter is fixed for WE.

At request, matter stands adjourned for WE on

04.11.2020.

VEENA RANI

POLC/RADC

06.08.2020

LIR No. 1965/2017

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **08.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 335/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : Shri Ajit Singh, AR for the workman.
Shri Rajiv Gupta, AR for the management.

Matter is fixed for WE.

At request, matter stands adjourned for WE on

27.11.2020.

VEENA RANI

POLC/RADC

06.08.2020

LIR No. 702/2018 703/2018 704/2018 705/2018 706/2018
707/2018 708/2018 709/2018 710/2018 711/2018 712/2018
714/2018 715/2018 716/2018 717/2018 718/2018 719/2018
720/2018 721/2018 725/2018 726/2018 727/2018
1176/2018 1177/2018 1178/2018 1180/2018 1181/2018
1182/2018 1183/2018 1681/2019 1682/2019 1684/2019

**Matter is taken up through VC which is hosted by
Ms Renu Gupta, Reader of the court.**

06.08.2020

Present : None for the workman.
None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC,
in these circumstances, matter stands adjourned for purpose
fixed on **07.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LC No. 406/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **09.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LC No. 770/2018

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **09.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 844/2019

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for WE.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **09.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LC No. 1776/2016 2439/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **02.11.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LC No. 1502/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : Shri Manoj Kumar Dwivedi, AR for the workman.
None for the management.

Matter is fixed for ME.

At request, matter stands adjourned for ME on **23.10.2020.**

VEENA RANI

POLC/RADC

06.08.2020

LIR No. 3115/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **27.11.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LC No. 94/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.

Shri Puneet Saini, AR for the management.

Matter is fixed for ME.

At request, matter stands adjourned for ME on **19.11.2020.**

VEENA RANI

POLC/RADC

06.08.2020

LC No. 1540/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **20.11.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LC No. 1788/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **20.11.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 6608/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **04.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 3825/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **04.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 5548/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 Shri Puneet Saini, AR for the management.

Matter is fixed for ME.

At request, matter stands adjourned for ME on
19.11.2020.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 5481/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.

Ms Amrita Aggarwal, AR for the management.

Matter is fixed for ME.

It is submitted by AR for the management that workman has expired and AR for the workman submitted on the last date of hearing that he wish to file an application for bringing on record the LRs of the workman, but , till date same has not been filed by the AR of the workman.

In view of the same, matter is fixed for further proceedings on **23.11.2020.**

VEENA RANI

POLC/RADC

06.08.2020

LC No. 2367/2016

**Matter is taken up through VC which is hosted by
Ms Renu Gupta, Reader of the court.**

06.08.2020

Present : Shri Ashok Mahajan, AR for the workman.
Shri Deep Narain, AR for the management.

Matter is fixed for ME.

At request, matter stands adjourned for ME on
26.11.2020.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 5765/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : Shri Ajit Singh, AR for the workman.
None for the management.

Matter is fixed for ME.

At request, matter stands adjourned for ME on
04.11.2020.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 5732/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.

Ms Kamakshi, AR for the management No. 1.

Ms Rashmi Rajvardhan, AR for the management
no. 2.

Matter is fixed for ME.

At request, matter stands adjourned for ME on

27.11.2020.

VEENA RANI

POLC/RADC

06.08.2020

LIR No. 5808/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **10.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LCA No. 823/2016 824/2016 825/2016 112/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **11.09.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 8705/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **11.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 9302/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.

Shri Abhik, AR for the management.

It is submitted by AR for the management that he has already filed an application for setting aside ex-parte order.

Management is directed to supply copy of the same to the workman and workman is directed to file reply of the same within one week after receiving of the same.

Be put up on **06.11.2020.**

VEENA RANI

POLC/RADC

06.08.2020

LC No. 3673/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **11.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 479/2017

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for ME.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **14.12.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 5409/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for arguments.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **06.11.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 8143/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.

Shri Saumitra Singhal, AR for the management.

Time sought by AR for the management to file reply.

At request, matter stands adjourned for filing reply by the management and arguments on **20.10.2020**.

VEENA RANI

POLC/RADC

06.08.2020

LIR No. 633/2017

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for arguments.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **07.11.2020**.

VEENA RANI
POLC/RADC
06.08.2020

Misc. DJ No. 162/2019

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for arguments.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **19.11.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LC No. 2472/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for final arguments.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **03.09.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 209/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.

Shri Ankit Tyagi, AR for the management.

Written submissions be filed by the next date of hearing.

Be put up on **07.09.2020** for arguments.

VEENA RANI

POLC/RADC

06.08.2020

LIR No. 3813/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.

Ms Radha Singh, AR for the management.

Matter is fixed for final arguments.

It is submitted by AR for the management that she wish to inspect the Court file and is not ready for arguments.

In view of submissions of AR for the management, matter stands adjourned for arguments on **07.09.2020**.

VEENA RANI

POLC/RADC

06.08.2020

LIR No. 5873/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for final arguments.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **15.09.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LC No. 2816/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for final arguments.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **15.09.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 9260/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for arguments.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **21.11.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LCA No. 212/2016 306/2016

**Matter is taken up through VC which is hosted by
Ms Renu Gupta,
Reader of the court.**

06.08.2020

Present : None for the workman.

Shri Yuvan Raj Gandhi, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that he has already filed written submissions, but, workman despite opportunities neither appeared nor filed written submissions .

In view of the submissions of the AR for the management, workman is directed to appear in person and either argue or file written submissions by the next date of hearing.

Be put up for the same on **10.08.2020.**

VEENA RANI

POLC/RADC

06.08.2020

LIR No. 8434/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for arguments.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for purpose fixed on **21.11.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 1498/2016 4503/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for order.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for clarification and further arguments on **23.09.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 5508/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for order.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for clarification and further arguments on **18.09.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 5093/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for order.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for clarifications and further arguments on **10.08.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LC No. 2492/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.

Shri Manoj Kumar Dwivedi, AR for the management.

Matter is fixed for clarifications and further arguments on **07.11.2020.**

VEENA RANI

POLC/RADC

06.08.2020

LC No. 2499/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for order.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for clarifications and further arguments on **07.11.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 7921/2016 7928/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : Shri Ajit Singh, AR for the workman.
None for the management.

Matter is fixed for order.

It is submitted by AR for the workman that he will file written submissions by the next date of hearing.

Matter stands adjourned for clarifications and further arguments on **07.09.2020**.

VEENA RANI
POLC/RADC
06.08.2020

LIR No. 9576/2016

Matter is taken up through VC which is hosted by Ms Renu Gupta, Reader of the court.

06.08.2020

Present : None for the workman.
 None for the management.

Matter is fixed for order.

Despite efforts no one is contacted through VC, in these circumstances, matter stands adjourned for clarification and further arguments on **14.09.2020**.

VEENA RANI
POLC/RADC
06.08.2020